

**Title:** Introduction of the Constitution (Eighty-fifth Amendment) bill. (Amendment of article 269 and substitution of new articles 270, 271 and omission of article 272).

14.02 hrs

The Lok Sabha re-assembled at two minutes

past Fourteen of the Clock.

(Shri V. Sathiamoorthy in the Chair)

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI YASHWANT SINHA: Sir, I introduce\*\* the Bill.

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dated 14.7.98.

\*\*Introduced with the Recommendation of the President.

... (Interruptions)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): We want specific assurance on the Women's Reservation Bill. We gheraoed the hon. Speaker on this. They have thrown this Bill into the dustbin. What is the future of this Bill? Please give us specific time. We want to know about the specific date.

श्रीमती सुमित्रा महाजन (इंदौर) : सभापति महोदय, जब तक महिला आरक्षण का विधेयक

प्रस्तुत नहीं किया जाएगा, तब तक हाउस को नहीं चलने देंगे।

... (व्यवधान)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): We want you to give us a specific date and time for the introduction of this Women's Reservation Bill. Where is the Parliamentary Affairs Minister? Tell us about the specific date.

श्रीमती सुमित्रा महाजन (इंदौर) : सभापति महोदय, इस प्रकार से सदन नहीं चलेगा।

... (व्यवधान)

MR. CHAIRMAN: Please resume your seat. Hon. Speaker has given two days' time for holding consultations.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Let us know about the specific date and time at which it will be introduced. We gheraoed the hon. Speaker because of the injustice done to us. We want to know as to when this Bill is going to be introduced. We want an assurance from the Chair.

सभापति महोदय, प्रो. रीता वर्मा को आसन पर बैठने दीजिए। फिर हम महिला आरक्षण विधेयक के लिए संविधान संशोधन को सदन में प्रस्तुत कर पाएंगे। ... (व्यवधान)

MR. CHAIRMAN: I share the feelings of the lady Members. Due to some extraordinary circumstances in Parliament, the hon. Speaker has given time to the Government to have discussions with other parties in order to obtain the consensus.

... (Interruptions)

... (Interruptions)

B KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): We want Women's Bill. We demand justice. (Interruptions)

MR. CHAIRMAN : All of you resume your seats, please. The Parliamentary Affairs Minister will speak now.

संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री मदन लाल खुराना): सभापति जी, गवर्नमेंट की स्थिति बहुत क्लीयर है। हम इस बिल के पक्ष में थे और बिल के पक्ष में हैं। हमने कल अपनी इंटेन्शन स्पीकर साहब को बता दी थी। अब यह स्पीकर साहब के हाथ में है, वह जिस दिन की डेट फिक्स कर देंगे, हम उसके लिए तैयार हैं।

(Interruptions)

KUMARI MAMATA BANERJEE: We want nothing short of the Women's Bill.

श्रीमती सुमित्रा महाजन (इंदौर) : आप हमें फिक्स डेट बताइये।

... (व्यवधान)

KUMARI MAMATA BANERJEE : We want a specific date.

श्री मदन लाल खुराना: आज सभी दलों की जो मीटिंग हुई है उसमें

... (व्यवधान)

कुमारी ममता बनर्जी : सभी दलों की मीटिंग नहीं हुई। हमें उसमें नहीं बुलाया गया।

(Interruptions)

श्री लालू प्रसाद (मधेपुरा) : सभापति महोदय, चेयर की रूलिंग के खिलाफ कोई बोलेगा तो

... (व्यवधान)

हमसे तो माफी मंगवा ली है।

... (व्यवधान)

अब चेयर के खिलाफ ये लोग बोल रहे हैं

... (व्यवधान)

KUMARI MAMATA BANERJEE : We want assurance.

MR. CHAIRMAN: A decision has already been taken by the Hon.Speaker with all Party leaders to conduct a meeting.

... (Interruptions)

KUMARI MAMATA BANERJEE : We want to know who are the leaders supporting it and who participated in it. (Interruptions)

MR. CHAIRMAN : The Hon.Speaker has given a specific direction to the Government to conduct an all-Party Leaders' meeting and obtain a consensus of other Parties to introduce the Bill.

... (Interruptions)

KUMARI MAMATA BANERJEE : No.

श्रीमती भावनाबेन देवराजभाई चिखलिया (जूनागढ़) : आप हमें सभी दलों का फैसला बता दीजिए।

... (व्यवधान)

MR. CHAIRMAN : A decision has already been taken by the Hon.Speaker.

... (Interruptions)

KUMARI MAMATA BANERJEE : That meeting is not a part of the Government or of the political parties. We are not at all concerned with it. We are not informed. We are not interested in the decision taken in that meeting. We do not want any consultation. (Interruptions)

MR. CHAIRMAN : The Hon. Speaker has said that an all-Party meeting will be conducted within two days.

... (Interruptions)

KUMARI MAMATA BANERJEE : We want a specific date and specific action. (Interruptions)

MR. CHAIRMAN : An all-Party meeting will be conducted within two days and a decision will be taken by the Government. It is up to the Government to decide whether they are going to introduce the Bill or not. That decision will be taken within two days. This direction has already been given by the Hon. Speaker himself.

... (Interruptions)

KUMARI MAMATA BANERJEE : We want specific assurance.

(Interruptions)

MR. CHAIRMAN : The Parliamentary Affairs Minister will explain the position now.

श्री मदन लाल खुराना: आपने अभी जो बात कही, आप स्पीकर साहब से खुद बात कर लें। गवर्नमेंट ने टाइम नहीं मांगा है, स्पीकर साहब ने टाइम मांगा है।

... (व्यवधान)

KUMARI MAMATA BANERJEE : We want a specific assurance.

(Interruptions)

MR. CHAIRMAN : Hon. Speaker has fixed two days' time. Within two days, the Government will obtain a consensus.

... (Interruptions)

B KUMARI MAMATA BANERJEE : We want a specific assurance.

... (Interruptions) Sir, we want a specific assurance. We demand justice...(Interruptions)

MR. CHAIRMAN : The hon. Speaker will be calling a meeting of Leaders of various Parliamentary Parties and Groups. The Bill has been postponed for two days. The hon. Members may kindly wait till then.

... (Interruptions)

KUMARI MAMATA BANERJEE : We want the Women's Reservation Bill...(Interruptions)

MR. CHAIRMAN: All the lady Members should understand that the Bill was not dropped once for all. The point is that time was given.

... (Interruptions)

MR. CHAIRMAN: The Speaker has given time. The decision of the Speaker is suo motu. He gave two days' time to the Government.

... (Interruptions)

14.12 hrs

(At this stage, Kumari Mamata Banerjee and some other hon. Members came and sat on the floor near the Table.)

MR. CHAIRMAN: The House stands adjourned till 3 p.m.

14.13 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

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15.00 hrs

The Lok Sabha re-assembled at Fifteen of the Clock.

(Shri P.M. Sayeed in the Chair)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): We want the Women's Reservation Bill... (Interruptions) When is it going to be introduced?...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): The Bill has been listed, but it has been put off. Why is it listed?... (Interruptions)

MR. CHAIRMAN: Shri Acharia, please hear me.

... (Interruptions)

KUMARI MAMATA BANERJEE : We want to know about the time-frame...(Interruptions)

MR. CHAIRMAN: I will hear you Madam. Kindly hear me.

... (Interruptions)

MR. CHAIRMAN: I am on my legs.

... (Interruptions)

MR. CHAIRMAN: Shri Acharia, I will hear you. You are in the Panel of Chairmen. Please hear me.

... (Interruptions)

MR. CHAIRMAN: Let me say something. Will you please hear me?

... (Interruptions)

KUMARI MAMATA BANERJEE : We want justice...(Interruptions)

MR. CHAIRMAN: I will hear you, so also some other Members.

... (Interruptions)

SHRI AJIT JOGI (RAIGARH): There is no Minister present in the House...(Interruptions)

present...(Interruptions)

MR. CHAIRMAN: Shri Baalu, I have given the floor to her.

... (Interruptions)

KUMARI MAMATA BANERJEE : This is the most unfortunate part of the decision. I am also a leader, though I may be a leader of a small party...(Interruptions)

MR. CHAIRMAN: Shri Baalu, kindly allow her to say something.

... (Interruptions)

KUMARI MAMATA BANERJEE : We do not want to disturb the proceedings of the House. We want that the House should run. We do not have any objection to it. But it is the most unfortunate part of the decision. Last time, this Mahila Bill went to the Select Committee. More than one and a half years have passed. All the political parties have expressed their views in the Select Committee. There are many other Members also who are in favour of minorities and OBCs. We are also in favour of them. If every time this Bill is going to be thrown into the waste paper basket, where is the need for this Bill? Where is the prestige of women in this country that we cannot introduce the Bill? This is a matter of shame. I think, the Chair should tell us the specific date, the specific information and the time-frame as to when this Bill is going to come.

We do not have any objection if it is going to be a comprehensive Bill. You can include minorities and OBCs also in this. This Bill should be introduced at least within two days, either tomorrow or day after tomorrow. We want a specific time-frame otherwise, we will allow the guillotine business only. If they bring this Mahila Bill to guillotine, we are not going to allow any other business because it is the prestige of women that is attached to this Bill. What happened yesterday? I appeal to the House to please compensate to what happened yesterday and introduce this Bill. You can give your opinion after introduction of this Bill. We do not have any objection to that.

Sir, it is a deliberate attempt to see that this Bill should not be introduced in this House. We have seen the same thing happening in the Eleventh Lok Sabha also. This was the wish of our earlier leader Shri Rajiv Gandhi also that there should be reservation for women. (Interruptions)

MR. CHAIRMAN (SHRI P.M. SAYEED): Now, Shrimati Geeta Mukherjee to make her submission.

... (Interruptions)

MR. CHAIRMAN: Let me hear Shrimati Geeta Mukherjee.

... (Interruptions)

सभापति महोदय: आप बैठिए, आपको भी चांस मिलेगा।

... (Interruptions)

KUMARI MAMATA BANERJEE : Is it proper that every time this Bill will go to the waste paper box? Is it proper that every time in the name of consensus, only the Bill on reservation to women will go to the waste paper box? What is the message going to the Indian people? What is the message going to the other countries that Indian Parliament cannot pass the Bill for reservation to women! What is this?

My appeal to this Government is that until and unless this Bill on women reservations is introduced, it will be very difficult. We do not want to disturb the proceedings of the House. But if we do not get any assurance as to when it will be introduced, it will be very difficult for us. We have some commitments to the people also. We want social justice for women. We want social justice for men also. That is why we are asking for 67 per cent reservation for men and 33 per cent reservation for women. We are asking for only 33 per cent for women... (Interruptions)

SHRIMATI GEETA MUKHERJEE (PANSKURA): Mr. Chairman, Sir... (Interruptions)

श्री लालू प्रसाद : सभापति जी, मेरा व्यवस्था का प्रश्न है

... (व्यवधान)

MR. CHAIRMAN: What is your point of order? Under what rule you want to raise your point of order?

... (Interruptions)

KUMARI MAMATA BANERJEE : We want justice, Sir... (Interruptions)

SHRI BASU DEB ACHARIA : Hon. Chairman has called the name of Shrimati Geeta Mukherjee and you are not allowing her to speak. What is this?... (Interruptions)

MR. CHAIRMAN: I have allowed Shrimati Geeta Mukherjee to speak.

... (Interruptions)

MR. CHAIRMAN:: I appeal to all the hon. Members. Please hear me.

... (Interruptions)

MR. CHAIRMAN: Please allow me to conduct the House.

श्री लालू प्रसाद : मेरा व्यवस्था का प्रश्न है

... (व्यवधान)

सभापति महोदय: शांत रहिए, लालू जी का व्यवस्था का प्रश्न है।

... (Interruptions)

MR. CHAIRMAN: I called the name of Shrimati Geeta Mukherjee. But then, Shri Lalu Prasad raised the issue of point of order. So, I want to hear his point of order.

... (Interruptions)

SHRIMATI GEETA MUKHERJEE : Under what rule he is raising his point of order?... (Interruptions)

SHRI BASU DEB ACHARIA : Mr. Chairman, Sir, you have called the name of Shrimati Geeta Mukherjee to speak but they are not allowing her to speak. You please control them... (Interruptions)

MR. CHAIRMAN: Kumari Mamata Banerjee, please sit down. I had given you the floor and you raised whatever you wanted to raise.

... (Interruptions)

MR. CHAIRMAN : Under what rule are you raising your point of order?

श्री लालू प्रसाद : सभापति महोदय, मेरा पाइंट आफ आर्डर है। स्पीकर महोदय ने रूलिंग दी है।

... (व्यवधान)

MR. CHAIRMAN: I heard you. Let me hear his point of order.

श्री लालू प्रसाद : सभापति महोदय, स्पीकर साहब ने रूलिंग दी है। बिल को डैफर कर दिया गया है।

... (व्यवधान)

अब स्पीकर की रूलिंग के खिलाफ व्यवहार नहीं हो सकता है।

... (व्यवधान)

MR. CHAIRMAN: Please hear my ruling. Let me give the ruling. He has raised a point of order.

श्री लालू प्रसाद : महोदय, यह स्पीकर की रूलिंग के खिलाफ व्यवहार है। ... (व्यवधान)

श्रीमती भावनाबेन देवराजभाई चिखलिया : महोदय, अगर लालू जी को नियम का पता होता, तो कल जो हुआ, उसके खिलाफ वे काम नहीं करते।

... (व्यवधान)

सभापति महोदय : जब मैं खड़ा हुआ हूँ, तो आपको बैठना चाहिए। आप सीनियर मैम्बर हैं, आपको बैठना चाहिए।

... (व्यवधान)

MR. CHAIRMAN: Shri Lalu Prasad has raised a point of order. He has asked, after the hon. Speaker has given a decision, whether the Chair has got any authority to revive it. What she said was that the Bill had been deferred

by the Speaker. She wanted an assurance as to when it is going to be introduced. Therefore, there is no point of order.

SHRIMATI GEETA MUKHERJEE : Mr. Chairman, Sir, what happened is that as soon as the House adjourned earlier today after the hon. Speaker made an announcement that the Bill was being deferred for two days ... (Interruptions)

SHRI LALU PRASAD : Not two days.

SHRIMATI GEETA MUKHERJEE : Yes, for two days.

Then we immediately went to the Speaker and sat on a hunger strike inside his Chamber. All of us said that we want a clear date fixed after these two days. ...(Interruptions)

MR. SPEAKER: The whole House heard you. Let her speak.

SHRIMATI GEETA MUKHERJEE : I do not need your help.

... (व्यवधान)

वे बोलने नहीं देंगे, तो मैं देखूंगी।

... (व्यवधान)

श्री मुलायम सिंह यादव (सम्भल): मैं हैल्प कर रहा हूँ।

... (व्यवधान)

श्रीमती गीता मुखर्जी : मुझे आपकी हैल्प की जरूरत नहीं है।

... (व्यवधान)

We have told the Speaker. We have demanded that he makes a straight announcement here in the House as to on what date we shall have this Bill introduced. This is what we have told the Speaker. Then the meeting was adjourned. We came here and made the same demand. We are even now making the same demand that we are not satisfied with what happened. We want a straight assurance. We are not happy with the decision of deferring it for two days also, but since he has said it we agree to it. But, we want a date fixed for its introduction.

This is what we wanted to know from the Speaker.

MR. CHAIRMAN : I will give my ruling.

SHRIMATI GEETA MUKHERJEE : This is not a Bill only for women. I want to make it clear that no one can say that this Bill is only for women. I want to tell them that it is not only for women but that it is for the whole Parliament, for all of us and for the entire country. (Interruptions)

MR. CHAIRMAN: I will allow you.

SHRIMATI GEETA MUKHERJEE : We believe in coming up of women in a big way. (Interruptions)

श्री आनन्द मोहन (शिवहर) : सभापति जी, मैं पहला सदन का व्यक्ति हूँ जो महिला बिल के पक्ष में है

... (व्यवधान)



अगर और लोग भी पक्ष में हैं तो चुप क्यों हैं, वे डामा न करके सामने आएँ। बी.जे.पी के जो लोग बिल लाए हैं उनकी नीयत में खोट है और मैं महिलाओं से भी कहूँगा कि उनकी नीयत को वे समझें। जो कांग्रेस के लोग पक्ष में बोल रहे हैं इनकी नीयत में भी खोट है। लालू प्रसाद यादव जी और मुलायम सिंह यादव जी बदनाम भले ही हों, लेकिन कांग्रेस और बी.जे.पी. के लोग नहीं चाहते कि यह बिल आए।

... (व्यवधान)

जिस तरह से इस बिल को सदन में हंगामा करके रोका गया और माफ कीजिएगा हमें खेद है

... (व्यवधान)

भावना जी, आप पहले मेरी बात सुन लें। ... (व्यवधान) आप अपना मन टटोलिये।

... (व्यवधान)

मैं सही कह रहा हूँ।

... (व्यवधान)

श्री वीरेन्द्र सिंह (मिर्जापुर): आप क्या कह रहे हैं ?

श्री आनन्द मोहन : मैं सही कह रहा हूँ। आप तो कह रहे थे कि महिलाओं को पहले शिक्षा दी जानी चाहिए और उसके बाद अधिकार देना चाहिए।

... (व्यवधान)

MR. CHAIRMAN: Shri Anand Mohan, please resume your seat.

श्री आनन्द मोहन : सभापति जी, आप मुझे बोलने दीजिए। हमें अपनी बात को कहने का मौका नहीं मिला।

सभापति महोदय : आपने जो कहना था कह दिया, आप बैठ जाइये।

श्री आनन्द मोहन : सभापति जी, आप मेरी बात सुन लीजिए। इन लोगों की नीयत में खोट है। जो पिछड़ों की बात करते हैं, मुस्लिम की बात करते हैं, दलितों की बात करते हैं वे महिलाओं के लिए घड़ियाली आंसू बहा रहे हैं।

MR. CHAIRMAN: I have called Shrimati Sumitra Mahajan to speak.

श्री आनन्द मोहन : बिल पर पहले हमें बोलने दिया जाए।

MR. CHAIRMAN: Nothing will go on record now.

(Interruptions)\*

MR. CHAIRMAN: Please conclude now. Nothing will go on record.

(Interruptions)\*

श्री वीरेन्द्र सिंह : सभापति जी, ये प्रवचन दे रहे हैं।

श्री आनन्द मोहन : अगर हंगामों से बिल को रोका गया तो आगे भी सदन नहीं चलेगा। बिल आए और पास हो और जिसको महिलाओं के बारे में, मुस्लिम के बारे में, दलितों और पिछड़ों के बारे में बात करनी है वह बाद में करे।

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\*Not Recorded.

MR. CHAIRMAN: Shri Anand Mohan, please resume your seat. When I am on my legs, you have to take your seat.

... (Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) \*

श्रीमती भावनाबेन देवराजभाई चिखलिया : सभापति जी, यह तो दादागिरी है।

MR. CHAIRMAN: I will have to take action against you.

... (Interruptions)

MR. CHAIRMAN: Shri Anand Mohan, I have asked them not to take it on record.

(Interruptions) .\*

MR. CHAIRMAN : I have called Shrimati Sumitra Mahajan to speak.

... (Interruptions)

श्रीमती सुमित्रा महाजन (इंदौर) : माननीय सभापति जी, मुझे आज वास्तव में उस समय एक बात पर बहुत खुशी हुई जब लालू प्रसाद जी ने नियमों के अन्तर्गत बात करने की कोशिश की।

... (व्यवधान)

बातें बहुत होती हैं।

... (व्यवधान)

मैं चिल्ला नहीं सकती। महिला आरक्षण बिल पर गत दो साल से चर्चा चल रही है। पहले भी लोक सभा में इसी प्रकार यह बिल इंट्रोड्यूस होने के बाद सिलेक्ट कमेटी को भेजा गया था। उसमें सभी पार्टियों के सदस्य मौजूद थे। कहा जाता है कि एक महिला शिक्षित होती है तो पूरा परिवार शिक्षित होता है। हिन्दुस्तान में जिन की ५० प्रतिशत संख्या है, उनकी भी निर्णय में सहभागिता हो। आज हम प्रजातंत्र की बात करते हैं। वे निर्णय लेने में सक्षम हों, उनकी भी सहभागिता इस राष्ट्र के विकास में हो, ये सब भावनाएं मन में रखते हुए ही महिला आरक्षण बिल लाया गया है। कल जिस तरह से इस बिल को रोकने की कोशिश हुई

... (व्यवधान)

मैं आपको कुछ नहीं कह रही हूँ। मेरा इतना ही निवेदन है कि माननीय सदस्य बिल इंट्रोड्यूस होने के बाद संशोधन दे सकते हैं। कल जिस प्रकार का यहां हुड़दंग हुआ, ठीक है उसके लिए माफी मांगी गई, मुझे इसमें कुछ नहीं कहना है, पहले माफी मांगो, फिर तमाचे मारो, यह प्रोसैस चलते रहने दो लेकिन बात इतनी सी है कि इतना सब होने के बाद आज बिल इंट्रोड्यूस हो जाना चाहिए था। अगर वह नहीं

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\*Not Recorded.

होता है तो हमारा इतना ही कहना है कि हमें कोई एक ठोस आश्वासन मिलना चाहिए। हम सब महिलाएं स्पीकर साहब को इसलिए मिलीं

... (व्यवधान)

मुझे अपनी बात पूरी करने दो।

... (व्यवधान)

सभापति महोदय : अब आप खत्म करिए।

श्रीमती सुमित्रा महाजन : हम सब ने स्पीकर साहब को यही निवेदन किया कि जब यहां दो दिन की बात होती है तो वे दो दिन आज और कल के दो दिन हैं

... (व्यवधान)

MR. CHAIRMAN: She is making a submission to the Chair. You please understand that.

श्रीमती सुमित्रा महाजन : वे आज और कल के दो दिन हैं या कल और परसों के दो दिन हैं, हम एक ही आश्वासन स्पीकर साहब से चाहते हैं कि बिल इंट्रोड्यूस होने की कोई निश्चित तारीख तय होनी चाहिए। हमें जब तक निश्चित तारीख नहीं मिलती तब तक हम भी सदन को चलने नहीं देंगे।

श्री सुरेन्द्र सिंह : सभापति जी, इस सदन में कोई राजनीतिक दल ऐसा नहीं होगा जो इस बिल के पक्ष में न हो लेकिन देखने की बात यह है कि हमारी बहन ममता जी और दूसरी सांसद बहनें इस बात का दबाव दे रही हैं कि जैसा यह बिल है, वैसा ही इसे इंट्रोड्यूस कर पास किया जाए।

कुमारी ममता बनर्जी : हमारा यह कहना है कि बिल इंट्रोड्यूस होने के बाद इस पर बहस हो।

... (व्यवधान)

Sir, the hon. Minister of Parliamentary Affairs is present here. We want him to respond. ... (Interruptions)

MR. CHAIRMAN: Madam, Shri Surender Singh is making a submission to the Chair.

श्री सुरेन्द्र सिंह : मैं आपको सपोर्ट कर रहा हूँ।

... (व्यवधान)

KUMARI MAMATA BANERJEE: We want an assurance from the Government. ... (Interruptions) The Parliamentary Affairs Minister is here, the Leader of the Opposition is also here. We want an assurance. ... (Interruptions)

MR. CHAIRMAN : Let him complete. I will ask the Government to do it. If they want to react, they will do so. But let him complete first. How can I do it now?

... (Interruptions)

KUMARI MAMATA BANERJEE : No, Sir. We want justice.

... (Interruptions)

MR. CHAIRMAN: Let him complete first.

... (Interruptions)

KUMARI MAMATA BANERJEE : Sir, let him give us the assurance; otherwise, we will walk out. ... (Interruptions)

श्री सुरेन्द्र सिंह: सभापति जी, मेरा सबमिशन यह है कि

... (व्यवधान)

.. आप मेरी ५ मिनट तक बात बड़े आराम से सुन लें। मैं बिलकुल आप लोगों की मदद के लिये हूँ और इसका समर्थन करता हूँ। मेरा सबमिशन सुनने में क्या एतराज हो सकता है? मेरा सबमिशन यह है कि ।

MR. CHAIRMAN: Do not do that please. I do not expect you to pass such comments.

SHRI SURENDER SINGH : I am sorry, Sir.

MR. CHAIRMAN: That comment will not go on record.

... (Interruptions)

श्री सुरेन्द्र सिंह: सभापति जी, मेरा सबमिशन यह है कि चाहे आप इनका ३३ परसेंट से ५० परसेंट क्यों न कर दें।

... (Interruptions)

MR. CHAIRMAN: Shri Surender Singh, please conclude now.

... (Interruptions)

MR. CHAIRMAN: Shri Surender Singh, have you concluded? Please conclude now.

... (Interruptions)

MR. CHAIRMAN: Let him complete. Please resume your seats.

... (Interruptions)

MR. CHAIRMAN: Let him complete. I will ask the Government; and if they want to react to it, they can do so.

... (Interruptions)

कुमारी ममता बनर्जी: हमें सबमिशन नहीं चाहिये, हमे हमारा महिला बिल चाहिये।

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\*Expunged as ordered by the Chair.

MR. CHAIRMAN: Shri Surender Singh, please conclude now.

... (Interruptions)

MR. CHAIRMAN: Kumari Mamata Banerjee and many other hon. Members have referred about the deferment of the Bill. The decision of the Speaker remains and nobody can review that unless he himself wants to. Therefore, with regard to the Bill, the Chair cannot do anything now.

As far as the assurance which they sought from the Government, I leave it to them; if the Government want to say anything or if they want to react to it, they can do so.

... (Interruptions)

SHRI BASU DEB ACHARIA : Sir, I have not spoken. Kindly allow me also to speak. We also would like to place our viewpoints....(interruptions)

MR. CHAIRMAN : Don't you want to hear the Minister?

... (Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): We will speak and then he may react. You have not called me to speak...(interruptions)

MR. CHAIRMAN: The Minister for Parliamentary Affairs wants to say something. He wants to react if the House would like to give a patient hearing.

... (Interruptions)

MR. CHAIRMAN: He wants to say something but you are not allowing him to speak. ... (Interruptions)

MR. CHAIRMAN: Mr. Minister, would you like to say something?

... (Interruptions)

MR. CHAIRMAN: Do you want to know the reaction of the Government or not?

... (Interruptions)

MR. CHAIRMAN: I do not understand this.

... (Interruptions)

KUMARI MAMATA BANERJEE : We want reaction from the Chair...(Interruptions)

MR. CHAIRMAN: Others also want to say something.

... (Interruptions)

15.32 hrs

(At this stage, Kumari Mamata Banerjee and some other hon. Members came and stood on the floor near the Table.)

... (Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again at 5 p.m.

15.32 hrs

The Lok Sabha then adjourned till Seventeen of the Clock.

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17.00 hrs

The Lok Sabha re-assembled at Seventeen of the Clock.

(Mr. Speaker in the Chair)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, we want to know about the future of the Women's Bill. ... (Interruptions) The women Members have been agitating since morning.... (Interruptions) Sir, you are a leader of the leaders. ... (Interruptions)

MR. SPEAKER: Madam, please take your seat.

KUMARI MAMATA BANERJEE : You allow the Minister to introduce the Bill. ... (Interruptions)

MR. SPEAKER: I am making an observation. Please take your seat.

SHRI BASU DEB ACHARIA : Are they bringing the Bill again? ... (Interruptions) We must know about it. ... (Interruptions) You must tell us.

KUMARI MAMATA BANERJEE: We want to know the future of the Women's Bill.

SHRI BALRAM JAKHAR (BIKANER): Mr. Speaker, Sir, I want to say something. ... (Interruptions) For the last five days, the hon. Members representing seventy-four per cent of the people of India - the farmers and the rural people - want to discuss their problems. But I do not know what is happening here. Are we blind people who cannot even see what is happening to them? Thousands of people have died of hunger and are committing suicide. They do not let us talk about it. ... (Interruptions)

KUMARI MAMATA BANERJEE: Sir, we want to discuss. ... (Interruptions)

SHRI BALRAM JAKHAR : You must do something about it.

MR. SPEAKER: All right.

... (Interruptions)

MR. SPEAKER: Kumari Mamata Banerjee, please take your seat.

... (Interruptions)

MR. SPEAKER: Shri Prabhunath Singh, please take your seat.

श्री प्रभुनाथ सिंह (महाराजगंज): अध्यक्ष महोदय, पिछले दो दिन से सदन में हंगामा चल रहा है। हम कह रहे हैं कि इस देश में बहुत बड़ी-बड़ी समस्याएं हैं। अभी परिस्थिति ऐसी नहीं है कि महिला बिल लाया जाए। इस पर जनमत संग्रह कराइये उसके बाद महिला बिल इस सदन में लाने की बात करिये।

... (व्यवधान)

MR. SPEAKER: Mamataji, please take your seat.

KUMARI MAMATA BANERJEE : We want to know about the future of the Women's Bill. ... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, please take your seat.

... (Interruptions)

MR. SPEAKER: Hon. Members, considering the strong sentiments expressed by the hon. women Members of the House, I shall advise all the parties to have further consultations about this subject among themselves so that the Government would come forward to introduce the Bill at the earliest possible time.

... (Interruptions)

MR. SPEAKER: Now, the House will take up Matters under Rule 377. Shri Mahesh Kanodia.

... (Interruptions)

KUMARI MAMATA BANERJEE : Sir, this is your assurance that Government will introduce the Bill.

... (Interruptions)

MR. SPEAKER: No, please.

श्री लालू प्रसाद (मधेपुरा) : हम लोग आपके साथ हैं, इनके साथ नहीं हैं। ... (व्यवधान)

कुमारी ममता बनर्जी : बहुत अच्छा, तब महिला बिल पास हो जायेगा।

... (व्यवधान)

श्री आनन्द मोहन (शिवहर) : अध्यक्ष महोदय, पहले महिला बिल लाया जाए, उसके बाद बाकी काम किया जाए।

MR. SPEAKER: Shri Anand Mohan, please take your seat. Now, Shri P. Shiv Shankar.

... (Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions) .\*

SHRI P. SHIV SHANKER (TENALI): Mr. Speaker, Sir, we find that the information... ... (Interruptions)

MR. SPEAKER: Nothing will go on record except Shri Shiv Shankar's speech.

(Interruptions) \*

MR. SPEAKER: Shri Anand Mohan, please take your seat.

... (Interruptions)

MR. SPEAKER: What is this? How can you speak without taking the permission of the Chair? Please take your seat.

... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, please take your seat.

... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, this is too much. Please take your seat. You must follow the procedure. You must take your seat first.

SHRI P. SHIV SHANKER : Sir, in the newspapers, for sometime we had been reading that ... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, this is too much. Please take your seat. I have not allowed you. What is this?

... (Interruptions)

SHRI P. SHIV SHANKER : Sir, in the newspapers, for sometime the news is trickling out that ... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, this is too much. Please take your seat; otherwise I have to name you. Please take your seat.

... (Interruptions)

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\* Not Recorded.

MR. SPEAKER: Nothing will go on record.

(Interruptions) \*

SHRI P. SHIV SHANKER : Sir, in the newspapers the news is trickling out regarding the Report of the Jain Commission which is creating a great deal of confusion amongst the people at large ... (Interruptions)

KUMARI MAMATA BANERJEE : Sir, you said that you would ask the Government to introduce the Women's Reservation Bill as early as possible. The Minister of Parliamentary Affairs is here. He should say something ... (Interruptions) Why is the Government keeping quiet? ... (Interruptions) Let them say something about it ... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, please take your seat.

... (Interruptions)

MR. SPEAKER: Shri Anand Mohan, please take your seat.

... (Interruptions)

SHRI P. SHIV SHANKER : Sir, why do you not name him? ... (Interruptions)

SHRI SUNIL KHAN (DURGAPUR): Sir, is this the procedure? ... (Interruptions)

संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री मदन लाल खुराना): अध्यक्ष जी, पोजीशन बहुत साफ है। जो कुछ इन्होंने कहा है, जो लैंग्वेज इन्होंने इस्तेमाल की है, वह ठीक नहीं है। अगर इस सदन के बारे में, इस हाउस में ऐसी बातें कही जाएंगी, तो कैसे काम चलेगा।

MR.SPEAKER: Order please.

श्री मदन लाल खुराना:अध्यक्ष जी, आप स्थिति जानते हैं। आपने कल इस बिल को पेश करने के आदेश दे दिए। उसके बाद जो कुछ आपके कक्ष में हुआ और उसके बाद सब नेताओं की मीटिंग के बाद, आपने यह कहा कि इसको डैफर कर दिया जाए। आप हमें जिस दिन आज्ञा देंगे, उस दिन इस बिल को पेश कर दिया जाएगा।

... (व्यवधान)

KUMARI MAMATA BANERJEE : Sir, it is up to you now ... (Interruptions)

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\*Not Recorded.

MR. SPEAKER: Shri Anand Mohan, what is this? Please take your seat. I have not called your name. You please sit down. This is not good. This is too much.

... (Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions) \*

SHRI P. SHIV SHANKER : Mr. Speaker, Sir, many of us are very much anguished over the fact regarding the Jain Commission Report being trickled out in newspapers in bits and pieces. This has been appearing in the newspapers for quite sometime now. One of the worst assassinations of the century has taken place... (Interruptions)



MR. SPEAKER: There should not be any cross-talk.

... (Interruptions)

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM : Sir, are we having Zero Hour or Matters Under Rule 377?

AN HON. MEMBER: The Hon. Speaker has allowed him to speak.

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM : There is no Zero Hour today.

SHRI P. SHIV SHANKER : One of the worst political assassinations... (Interruptions)

MR. SPEAKER: We have to finish a lot of business. You can speak tomorrow.

If the House agrees, Matters Under Rule 377 be treated as laid.

SEVERAL HON. MEMBERS: Yes, Sir.

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM : Sir, we would like to read it.

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\_\_\_\_\_ \*Not Recorded.